

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1073

ANSWERED ON:29.11.2012

CAUVERY ISSUE

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**Will the Minister of WATER RESOURCES be pleased to state:**

(a) the details and the outcome of the Cauvery River Authority (CRA) and Cauvery River Monitoring Committee (CRMC) meetings held recently to resolve the problem of sharing the water between Tamil Nadu and Karnataka;

(b) whether the State Government of Tamil Nadu has requested for the intervention of Hon'ble Prime Minister regarding distress sharing formula; and

(c) if so, the response of the Union Government and the action taken by the Union Government ensuring release of stipulated flow of water to save the Samba crop in Cauvery basin of Tamil Nadu?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

(a) to (c) During the 7th meeting of Cauvery River Authority (CRA) held on 19th September, 2012, Chief Minister of Tamilnadu, urged the Hon'ble Prime Minister that in this meeting itself the Distress Sharing Formula should be approved and the water already due to Tamil Nadu should be ordered to be released forthwith. Cauvery River Authority (CRA) in its meeting held on 19th September, 2012 directed State of Karnataka to release 9000 cusecs of water daily from 20th September to 15th October 2012 at Billigundulu.

".....After careful consideration of all the points and the requirements of the States, and since consensus has eluded the parties, I find it appropriate that Karnataka releases 9,000 cusec of water daily from 20th September to 15th October, 2012. It has been releasing 10,000 cusecs daily from 12th September, 2012 on the directions of the Supreme Court. The Cauvery Monitoring Committee shall review the position by 15th October, 2012, so that appropriate releases beyond 15th October, 2012 may be decided in consultation with the State Governments. The matter may be brought before the CRA, if required...". Accordingly, Cauvery Monitoring Committee (CMC) met three times on 11.10.2012, 31.10.2012 & 15.11.2012 under the chairmanship of Secretary (WR), Govt. of India during current water year. It directed State of Karnataka to make available water to State of Tamil Nadu as under:-

S. No	of the meeting	Date of the meeting	Quantum
			of water
			(TMC)
			Period

28th	11.10.2012	8.85	16.10.2012-31.10.2012
29th	31.10.2012	3.94	1.11.2012-15.11.2012
30th	15.11.2012	4.81	16.11.2012-30.11.2012

The flow reaching to Tamilnadu were monitored on daily basis since September 20, 2012.